

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CINTERION WIRELESS MODULES INDIA PRIVATE LIMITED

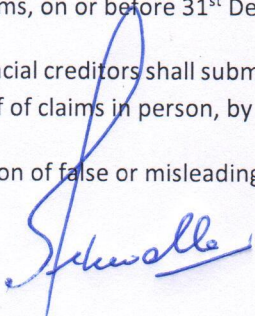
1.	Name of Corporate Person	CINTERION WIRELESS MODULES INDIA PRIVATE LIMITED	
2.	Date of incorporation of corporate person	31 st July, 2008	
3.	Authority under which corporate person is incorporated/registered	Registrar of Companies, NCT of Delhi and Haryana.	
4.	Corporate Identity Number/ Limited Liability Identity Number of corporate person	U51505DL2008PTC181569	
5.	Address of the registered office and principal office (if any) of corporate person	X-17, Okhla Industrial area Phase 2, Okhla Industrial Estate, New Delhi- 110020	
6.	Liquidation commencement date of corporate person	1 st December, 2023	
7.	Name, address, email address, telephone number and registration number of the Liquidator	Name	Vikram Kumar
		Registration number of the Liquidator	IBBI/IPA-001/IP-P00082/2017-2018/10178
		Address	J-6A, Kailash Colony, New Delhi- 110048
		Telephone Number	+919818119504
		Email registered with IBBI	vikramau@gmail.com
		Email on which claims have to be sent	Liquidator.cinterion@gmail.com
8.	Last date of submission of claims	31 st December, 2023	

Notice is hereby given that the **Cinterion Wireless Modules India Private Limited** has commenced voluntary liquidation on 1st December, 2023.

The stakeholders of **Cinterion Wireless Modules India Private Limited** are hereby called upon to submit a proof of their claims, on or before 31st December, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.


Vikram Kumar
Liquidator of Cinterion Wireless Modules India Private Limited
Registration No. IBBI/IPA-001/IP-P00082/2017-2018/10178
Date: 04th December, 2023
Place: New Delhi

